## 12.00 Noon

## PAPERS LAID ON THE TABLE

## Notification of the Ministry of Environment and Forests

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI SUKHDEV SINGH DHINDSA): On behalf of Shri T. R. Balu, Sir, I lay on the Table under section 26 of the Environment (Protection) Act, 1986 a copy (In English and Hindi) of the Ministry of Environment & Forests Notification G.S.R. No. 407(E) dated 31<sup>st</sup> May, 2001 publishing the Environment (Protection) Amendment Rules, 2001. [Placed in Library. See No. L.T.4003/01]

## Report and Accounts (1999-2000) of the Indian Institute of Technology, Kharagpur and related papers

THE MINISTER OF STATE IN THE DEPARTMENT OF SCIENCE AND TECHNOLOGY IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BACHI SINGH RAWAT): Sir, on behalf of Dr. Murli Manohar Joshi I lay on the Table a copy each (in English and Hindi) of the following papers:-

- (a) Annual Report of the Indian Institute of Technology, Kharagpur, for the year 1999-2000.
- (b) Annual Accounts of the Indian Institute of Technology, Kharagpur, for the year 1999-2000, and the Audit Report thereon, under sub-section (4) of section 23 of the Institute of Technology Act, 1961.
- (c) Review by Government on the working of the above institute.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. L.T.4120/01]
- I. Notification of the Ministry of Railways
- II. Report and Accounts (1999-2000) of the Indian Railway Catering and Tourism Corporation Limited (IRCTC), New Delhi and related papers

THE MINISTER OF RAILWAYS (SHRt NITISH KUMAR) : Sir, I lay on the Table:-